

the top of the waiting list when required to attend Parliament, Committee meetings etc. The seats are confirmed to Members of Parliament on occurring of cancellations.

It will rather be embarrassing to cancel confirm seats for accommodating Members of Parliament as it will lead to criticism from the public.

Penalty Imposed on M/s. Mohan Meakins Breweries for the production of Carbon Dioxide

528. SHRI BHAGWAN DIN:

SHRI SHYAM LAL YADAV:

SHRI BHISHMA NARAIN SINGH:

SHRI V. C. KESAVA RAO:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a penalty of Rs. 1 crore was imposed by the Central Board of Excise and Customs on M/s. Mohan Meakins Breweries of Mohan Nagar in Uttar Pradesh for the production of Carbon Dioxide; and

(b) whether the amount has been realised; if not, what steps Government have taken to realise it?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) A penalty of Rs. 1 crore was *inter-alia* imposed by the Collector of Central Excise, Kanpur upon M/s. Mohan Meakins Breweries of Mohan Nagar in Uttar Pradesh, for production of Carbon Dioxide Gas in contravention of the provisions of Central Excise Rules.

(b) The recovery of the amount has been stayed by the Delhi High Court until the disposal of the appeal of the party by the Central Board of Excise and Customs.

Hot Water Springs in Nanded District

529. SHRI GOVINDRAO RAMCHANDRA MHAISEKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received any proposal for development of tourist facilities at the Hot Water Springs in Kinwat Taluk of Nanded District of Maharashtra in view of the medicinal value of the water of these Springs; and

(b) if so, whether Government propose to develop the area as a health resort?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) No, Sir.

(b) Does not arise.

Excesses Committed by the Former Assistant Collector of Central Excise, Farrukhabad and Former Collector of Central Excise, Kanpur

530. SHRI M. KADERSHAH:

SHRI E. R. KRISHNAN:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any complaints regarding corruption, black-mail, abuse of power and excesses allegedly committed by the then Assistant Collector of Central Excise, Farrukhabad, and the then collector of Central Excise, Kanpur during the emergency; and

(b) if so, what follow up action Government have taken on these complaints?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and (b) Certain complaints were received against the then Assistant Collector of Central Excise, Farrukhabad, and the then Collector of Central Excise, Kanpur. Some of these complaints have already been looked into and found to

be either vague and unverifiable or unsubstantiated. The others are under examination.

Import of Polyester Filament Yarn

531. SHRI SAWAISINGH SISODIA:

SHRI GURUDEV GUPTA:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the quantity and value of polyester filament yarn imported by each importing party during the year 1977-78;

(b) the names of the parties which imported the material; and

(c) the names of the countries from which imports were made?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) to (c) Import statistics are not maintained party-wise. However, as the concerned canalising agency, the State Trading Corporation arranged shipment, during 1977-78, from Japan of 2080.571 metric tonnes of Polyester filament yarn valued at approximately Rs. 4.0 crores (cif). Of this, the quantity actually cleared through the customs upto 31st March 1978 was 916.81 metric tonnes; the names of parties to whom this material has been allocated are given in the statement placed on the Table of the House.

Statement

1. Sarangpur Cotton Mills Ltd., Ahmedabad.

2. Silver Cotton Mills Ltd., Ahmedabad.

3. Bombay Dyeing Mfg. Co. Ltd.

4. Coorla Spg. & Wvg. Mills, Bombay.

5. Swan Mills Ltd., Bombay.

6. Reliance Textile Industries.

7. Jam Shree Ranjit Singh Wvg. & Spg. Mills Limited.

8. Deepak Textile Mills, Bombay.

9. Bengal National Textile Mills, Faridabad.

10. Ahmedabad Calico Mfg. & Printing Mills Limited, Ahmedabad.

11. Bharat Vijay Mills, Kalol.

12. New Shorrock Mills (Divn. of Mafatlal Ind., Bombay).

13. Shri Ambica Mills Ltd., Ahmedabad.

14. Arvind Mills Ltd., Ahmedabad.

15. Paragaon Processors' Pvt. Ltd., Bombay.

16. Mihir Textile Mills, Bombay.

17. Khatau Makanji Spg. & Wvg. Mills Limited, Bombay.

18. Subhash Silk Mills, Pvt. Ltd., Bombay.

19. Surat Cotton Spg. & Wvg. Mills, Bombay.

20. Asoka Mills Ltd., Ahmedabad.

21. Davangere Cotton Mills Ltd., Davangere.

22. Shri Rani Sati Textile Mills, Bombay.

23. Shri Arbuda Mills Ltd., Ahmedabad.

24. Raghuvansi Mills Ltd., Bombay.

25. DCM Silk Mills, New Delhi.

26. Raipur Mfg. Co. Ltd., Ahmedabad.

27. Mafatlal Fine Spg. & Mfg. Co. Bombay.

28. Standard Mills, Co. Ltd., Bombay.

29. Rustom Mills & Ind. Bombay.

30. Victoria Mills, Bombay.

31. Shreeniwas Cotton Mills, Bombay.